

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.35
C.A.Nos.02, 03, 08, 09, 10, 80/2024,
Contempt Application No.04/2024
& Contempt Petition No.07/2024
C.P. No.124/BB/2023

IN THE MATTER OF:

M/s. BREP Asia SBS Holding-NQ CO IV Ltd. & Ors. ... Petitioners
Vs.
M/s. Embassy Commercial Projects Pvt. Ltd. & Ors. ... Respondents

Order under Sections 241-242 of Companies Act, 2013

Order delivered on 05.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners : Shri Udaya Holla (Sr. Adv.),
Shri C. K. Nandakumar (Sr. Adv.) with
Shri H. S. Chandhoke, Shri Prasant Mishra,
Shri Raghuram Cadambi &
Shri Shrikant Kashyap

For the R-2 & R-3 : Shri Dhyan Chinnappa, (Sr. Adv.), with
Shri Rishab Desai, Ms. Darshini S.

For the R-4 to R-6 : Ms. Nitya Kaligotla, Ms. Ruha Shetty

ORDER

1. Heard the Ld. Counsels for the Parties.
2. The matter is argued by Shri Udaya Holla & Shri C. K. Nandakumar, Ld. Senior Counsels appearing for the Petitioners and Shri Dhyan Chinnappa, the Ld. Senior Counsel appearing for the Respondent Nos.2 and 3.
3. List the case for further arguments on **08.07.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)
Anishma

-Sd-
(K. BISWAL)
MEMBER (JUDICIAL)